

ITEM NO.9

COURT NO.4

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Criminal) No(s). 143/2015

MEENAKSHI KUMARI

Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH

Respondent(s)

(FOR [DIRECTION] ON IA 15636/2015 and IA No.87240/2017-
CLARIFICATION/DIRECTION and IA No.87243/2017-EXEMPTION FROM FILING
O.T.)

Date : 31-07-2018 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE KURIAN JOSEPH
HON'BLE MR. JUSTICE SANJAY KISHAN KAUL

For Petitioner(s) Mr. Rahul Tyagi, Adv.
Mr. Abhinav Dang, Adv.
Mr. Vivek Singh, AOR

For Respondent(s) Ms. Aishwarya Bhati, AAG
Mr. Sanjay Kumar Tyagi, Adv.

Mr. Rajiv Nanda, Adv.
Mr. P. K. Dey, Adv.
Mr. Arvind Kumar Sharma, Adv.
Mr. Ujjawal Jain, Adv.

Ms. S. Janani, Adv.
Mrs. Gargi Khanna, Adv.
Mr. B. V. Balram Das, Adv.

Mr. Atul Guleria, Adv.
Ms. Kamakshi S. Mehlwal, AOR

Mr. Mukesh Kumar Maroria, AOR

Mr. Mohan Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

I.A. No. 87240 of 2017

Mr. Sanjay Suman, IPS, Assistant Superintendent of Police in U.P. Cadre, is impleaded as an additional respondent in the matter. He is directed to file a personal affidavit within two weeks from today. We direct Sh. Ram Kumar, Inspector General of Police, to serve a copy of this application and a copy of this order to Mr. Sanjay Suman forthwith.

Post the application on 21.08.2018.

Mr. Sanjay Suman, IPS, shall be personally present before this Court on that date.

W.P. (Cr1.) No. 143 of 2015

Sh. Ram Kumar, Inspector General of Police, Meerut Range and Ms. Vandana, Circle Officer, Khekra, are present before us today. The Inspector General of Police has also filed an affidavit, in which it is stated, among other things, that an FIR No. 388 of 2018 dated 16.07.2018 has been registered against Mr. Aman Singh, Sub-Inspector of Police and Head Constable Bijender Kumar Yadav, and the matter is under investigation of the Circle Officer, Khekra, Baghpat. We direct the Inspector General of Police to personally supervise the investigation and submit a report to this Court on or before 27.09.2018.

The learned counsel for the petitioner submits that the petitioner and her family do not propose to go back to the area and they intend to sell their property. We direct the Circle Officer to render necessary assistance for facilitating the sale.

Post on 27.09.2018.

Personal appearance of the Inspector General of Police is dispensed with for the time being.

**(JAYANT KUMAR ARORA)
COURT MASTER**

**(RENU DIWAN)
ASSISTANT REGISTRAR**